

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3731

ANSWERED ON:13.02.2014

UNSAFE AIRPORTS

Singh Shri Jagada Nand;Sugavanam Shri E.G.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there are some airports in the country which have small runways and are situated in small and crowded areas and if so, the details thereof;
- (b) whether the Directorate General of Civil Aviation (DGCA) has termed some of these airports in the country as unsafe for the operation of big aircraft and if so, the details thereof;
- (c) whether the Government proposes to take any steps to either shift those airports or to improve the required facilities in them including expansion of runways; and
- (d) if so, the details thereof and the time frame set for the same including Patna Airport?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a) Yes, Madam. Airports Authority of India (AAI) airports like Sholapur, Kota, Rajkot, Patna, Malda, Jhansi, Akola, Juhu, Mysore and Kamalpur are constrained for upgradation for operations of wide-bodied aircrafts due to non-availability of land and further urbanization and existence of city infrastructure around the airports.
- (b) There is no aerodrome which can be termed as unsafe. Information on facilities available at aerodromes is published through Aeronautical information Publication for use by Airline operators. This includes the information on non-compliance on applicable standards. The aircraft operations are carried out by the aircraft operators after assessing the availability of facilities and their suitability for the type of aircraft, including operational mitigation measures. Certain operational mitigation measures may be required, in case of aerodromes, which are surrounded by terrain and have physical constraints.
- (c)&(d) No such proposal is under consideration of this Ministry at present.